

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax – 23753923

Date: 19.5.2016

To

HSA Advocates
81/1, Adchini, Sri Aurbindo Marg,
New Delhi-110017

Sir,

Petition Nos. 193/GT/2015 – Truing-up of capital expenditure and tariff for the period 2013-14 in respect of Teesta Low Dam-III Power Station.

Petition No. 248/GT/2014 – Approval of tariff of Teesta Low Dam-III Power Station for the period 2014-19

Ref: Your letter dated 9.5.2016.

With reference to letter dated 9.5.2016 on the subject mentioned above, I am directed to inform that the time for submission of additional information sought vide ROP dated 10.3.2016 is extended till 27.5.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained, for any reason whatsoever.

-Sd/-
(Vipin Sharma)
Bench Officer